

**IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
SPECIAL BENCH (COURT-I)**

(IB)-152 (PB)-2017

In the matter of :

Macro Leafin (P) Ltd.

....PETITIONER

Vs.

Arrow Resources Limited.

..RESPONDENT

SECTION :

Under Section 7 of IBC Code, 2016

Order delivered on 12.10.2017

Coram :

R. VARADHARAJAN,

Hon'ble Member (Judicial)

DEEPA KRISHAN

Hon'ble Member (Technical)

For the Petitioner /Op. Creditor

: Mr. NPS Chawla

: Mr. Pulkit Deora – IRP Petitioner


For the Respondent/Corporate Debtor : -

ORDER

I.R.P is present and states that a report has been filed under Regulation 17 vide diary No.2197.

The said report is taken on record.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
12.10.2017